

Private Manufacturers of Rail Coaches and Wagons

*279. { Shri Yajpayee:
Shri Raghunath Singh:
Shri Agadi:

Will the Minister of Railways be pleased to state:

(a) whether private manufacturers of rail coaches and wagons have recently made a representation to Government in respect of the future of their factories;

(b) if so, the difficulties and demands detailed therein; and

(c) Government's response thereto?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) They have asked for additional coach building work beyond the current orders placed by North-Eastern Railway.

(c) On account of the reduction in the 2nd plan coach procurement programme, the Railway Administration is unable to place any further orders.

Fertilisers

*280. Shri Ram Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of fertilizers proposed to be imported during the remaining period of the current year;

(b) the quantity imported till now;

(c) the value of the quantities referred to in parts (a) and (b) above;

(d) the payments made so far; and

(e) how the balance of payment will be paid?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (e). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 28].

Development of National Highways

*281. Shri Achar: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government is setting apart Rupees five crores for development of "National Highways" from out of the excise duty on cement; and

(b) whether Government is also setting apart similar amount for construction of village roads in backward areas of the country?

The Minister of Transport and Communications (Shri S. K. Patil): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 28-A].

Transport in Delhi

*282. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to lay a statement showing:

(a) the number of taxis, two-seater scooters, motor cycle rickshaws and D.T.U. buses plying in Delhi as on the 30th September, 1958;

(b) whether the above is likely to meet the transport needs on account of "India-1958" Exhibition in the Capital;

(c) if not, the steps taken to provide additional transport facilities; and

(d) the number of additional permits issued, if any, for taxis, two-seater scooters, motor cycle rickshaws separately, for the exhibition period?

The Minister of Transport and Communications (Shri S. K. Patil): (a) to (d). A statement giving the information required is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 29].